

# JUDICIAL ACADEMY, ASSAM

GAUHATI HIGH COURT (OLD BLOCK), GROUND FLOOR, M.G. ROAD, GUWAHATI-781001  
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No. JAA.42/2013/380

Date :- 01.04.2014

**From :** Sri R.A. Tapadar,  
Joint Director (Officiating)  
Judicial Academy, Assam

To

The District & Sessions Judge,  
Kamrup, Guwahati / Sonitpur, Tezpur / Nagaon / Dhubri / Dibrugarh/  
Barpeta / Cachar, Silchar, Golaghat / Jorhat / Tinsukia / Karimganj /  
Darrang, Mangaldoi/ Bongaigaon

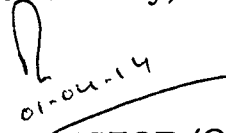
**Sub: -** Critical Question of Law.

Sir,

With reference to the subject cited above, I am directed to request you to direct all the Trainee (Grade-III) Judicial Officers undergoing Field Training under your guidance, to send two legal problems (one Civil and one Criminal), which they found to be critical and recorded in the diaries during the period of their Court attachment, through E-mail ([nejoti@rediffmail.com](mailto:nejoti@rediffmail.com)) to the undersigned by 7<sup>th</sup> of April, 2014.

With regards,

Yours faithfully,


  
**JOINT DIRECTOR** (Officiating)  
Judicial Academy, Assam  
Guwahati-1

**Memo No. JAA-42/2013/381-85**

**Dtd. 01.04.2014**

Copy to :

1. The Director, Judicial Academy, Assam for information.
2. The Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, NEJOTI.
4. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the instant letter in the Gauhati High Court website as well as website of Judicial Academy, Assam.
5. C.A. to Registrar, General, Gauhati High Court, Guwahati.

  
**JOINT DIRECTOR**, (Officiating)  
Judicial Academy, Assam  
Guwahati-1